

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 08.08.2022 (MONDAY)

COURT -III

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 72 of 2021	Girdhari Lal Arora Vs. Union of India Through Secretary Ministry of Corporate Affairs, New Delhi & Anr.	Ketan Madan	
2.	Comp. App. (AT) No. 86 of 2021 & I.A. No. 2474 of 2021	Mukesh Bhandari & Ors. Vs. Electrotherm (India) Ltd. & Ors.	Rahul Gupta	Satwik Verma Chandra Shekhar Yadav-R1 & R2

For Admission (After Notice)

3.	Comp. App. (AT) (Ins) No. 844 of 2021	Mayor Sports Pvt. Ltd. Vs. Emphasis Innovations Pvt. Ltd.	Charu Tyagi	Animesh Rastogi
4.	Comp. App. (AT) No. 51 of 2020	Manoj Kumar Jha Vs. Surjeet Singh & Ors.	Amith Krishnan H.	Abhay K Das Shubham Shalini-R1 Akash Sharma-R2 A.K. Srivastava-R3 Krishna Dev-R4
5.	Comp. App. (AT) No. 77 of 2021	Ram Avtar Khandelwal Vs. Kamal Kunj Developers Pvt. Ltd. & Ors.	Naresh Kumar Sejvani	Rajesh Srivastava Nivedita R. Sarda- R2,4 & 9
6.	Comp. App. (AT) No. 166 of 2021	Narasingha Pujapanda Vs. Anup Kumar Lakhota & Anr.	Kumar Anurag Singh	Anup Kumar Lakhota Manju Bhuteri Kunal Godhwani-R1
7.	Comp. App. (AT) No. 99 of 2022	Sudha Commercial Company Ltd. Vs. Triputi Infrastructure Pvt. Ltd.	Pramod B. Agarwala	Nikhil Y. Chawla SP Singh Chawla Malini Sud Vidhi Goel

For Hearing

8.	Comp. App. (AT) (Ins) No. 548 of 2021	R N Khemka Enterprises Pvt. Ltd & Anr. Vs. Persuasive Realcon Pvt. Ltd.	Rakesh Wadhwa	Aayush Paranjpe
9.	Comp. App. (AT) No. 61 of 2021	SLV Security Services Pvt. Ltd. Vs. Vishal Swara & Anr.	Aayush Malhotra	Pulkit Deora-R1 & R2 Arnan Vidyarthi Vishal Swara
10.	Comp. App. (AT) No. 66 of 2021	Capricorn Oils Ltd. & Anr. Vs. Om Prakash Agarwal & Ors.	Atanu Mukharjee	Swapna Chobey Anshumala Bansal Prantar Basu Choudhury-R1 to R5
11.	Comp. App. (AT) No. 83 of 2021	BBC Developers Pvt. Ltd. Vs. Registrar of Companies, Odisha	Ashok Panigrahi	Kamal Kant Jha
12.	Comp. App. (AT) No. 99 of 2021	Suvas Reality Pvt. Ltd. Vs. Kailashchandra Ramgopal Lohiya & Ors.	Arvind Kr. Gupta	Pulkit Deora Arnav Vidyarthi
13.	Comp. App. (AT) No. 29 of 2022	Suvas Reality Pvt. Ltd. & Ors. Vs. Kailashchandra Ramgopal Lohia & Ors.	Heena George	Pulkit Deora K.V. Singhal Harsh Gurbani-R1

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By order of Hon'ble Chairperson
-sd/-
Registrar